

Forest fires in the country

4218. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of the number of forest fires that have occurred in the country during the last three years, State-wise;

(b) the details of the steps taken by Government to revive the tracts of land lost due to forest fires; and

(c) the measures being taken, or proposed by Government to contain forest fires?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) The details of number of forest fires are not maintained in the Ministry. However, details of State/UT-wise number of forest fire alerts reported by Forest Survey of India, Dehradun during the last three years are given in Statement (*See below*).

(b) Under various schemes and programmes, State and Union Territory Governments take up soil and moisture conservation activities and afforestation works in degraded forest areas including fire affected areas. The Ministry also supplements the afforestation efforts of State and Union Territories under various schemes such as National Afforestation Programme (NAP), Green India Mission (GIM), and Integrated Development of Wildlife Habitat (IDWH), etc.

(c) Protection and management of forests from various threats including forest fire is primarily the responsibility of respective State/Union Territory Governments. The Ministry issues advisories to State/UT Governments for taking effective steps for preventing and managing forest fires. Further, the Ministry supplements the efforts of State/Union Territory Governments to prevent and control forest fire by providing financial assistance under the Forest Fire Control and Management component of Centrally Sponsored Intensification of Forest Management Scheme. Funds under the scheme are largely utilized for creation and maintenance of fire lines, construction of watch towers, engagement of firewatchers, assistance to Joint Forest Management Committees (JFMCs), construction of water storage structures, procurement of fire fighting equipments, fire mapping and preparation of fire management plan and creation of awareness regarding forest fire, etc.

Further, Forest Survey of India, Dehradun has developed mechanism using remote sensing technology to detect forest fires and alerts regarding such fire locations are sent to the respective State and Union Territories through SMS (Short Message Services).

Statement*Details of State/UT-wise number of forest fires alerts in last three years*

Sl. No.	State/UTs	2014	2015	2016
1.	Andaman and Nicobar Islands	96	1	24
2.	Andhra Pradesh	2,458	1,075	1,699
3.	Arunachal Pradesh	535	358	293
4.	Assam	2,536	1,656	1,766
5.	Bihar	140	45	321
6.	Chandigarh	-	-	-
7.	Chhattisgarh	1,018	1,272	2,808
8.	Dadra and Nagar Haveli	1	-	-
9.	Daman and Diu	-	-	-
10.	Delhi	-	-	2
11.	Goa	3	-	10
12.	Gujarat	74	117	262
13.	Haryana	5	6	43
14.	Himachal Pradesh	32	22	199
15.	Jammu and Kashmir	74	13	217
16.	Jharkhand	202	457	740
17.	Karnataka	424	295	831
18.	Kerala	114	91	165
19.	Lakshadweep	-	-	-
20.	Madhya Pradesh	534	294	2,675
21.	Maharashtra	702	721	1,874
22.	Manipur	1,774	1,286	1,105
23.	Meghalaya	1,123	1,373	966
24.	Mizoram	2,189	2,468	1,318
25.	Nagaland	886	722	678
26.	Odisha	1,904	1,467	2,763
27.	Puducherry	-	-	-
28.	Punjab	20	7	45

Sl. No.	State/UTs	2014	2015	2016
29.	Rajasthan	53	90	66
30.	Sikkim	-	3	-
31.	Tamil Nadu	284	95	113
32.	Telangana	-	1,052	1,154
33.	Tripura	1,160	476	346
34.	Uttar Pradesh	218	130	691
35.	Uttarakhand	379	207	1,501
36.	West Bengal	116	138	142
GRAND TOTAL		19,054	15,937	24,817

Containing the rise of temperature

4219. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) what steps are being proposed by Government, as a signatory to the Paris Agreement on Climate Change, to contain a rise in temperature to combat global warming; and

(b) the details of the measures that have been adopted, along with stage of implementation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Action under the Paris Agreement is for post-2020 period. India in its Nationally Determined Contribution (NDCs) submitted to the United Nations Framework Convention on Climate Change (UNFCCC) has indicated its intention to (i) reduce Green House Gas (GHG) emissions intensity of its Gross Domestic Product (GDP) by 33 to 35 percent by 2030 from 2005 level, (ii) achieve about 40 percent cumulative electric power installed capacity from non-fossil fuel based energy resources by 2030 with the help of transfer of technology and low cost international finance including from Green Climate Fund (GCF), and (iii) create an additional carbon sink of 2.5 to 3 billion tonnes of CO₂ equivalent through additional forest and tree cover by 2030.

(b) Government is implementing the National Action Plan on Climate Change (NAPCC) to pursue the relevant activities as part of specific national missions in order to achieve the domestic goal in the area of climate change.